

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
Faridkot House, Copernicus Marg
New Delhi**

No: NGT (PB)/Judicial/20/2021/328

Dated: 13th August, 2025

OFFICE ORDER

As directed, in order to streamline the procedure of addition/deletion of parties in a matter pending before this Hon'ble Tribunal, the following procedure may be followed :

1. In the matter, where the Advocate has filed an application for addition/deletion of the parties, subject to order of the Tribunal, applicant shall file amended Memo of Parties with such amendment(s) in terms of order. Further following remarks may be added against the parties so added/deleted in **Red Font** :

i) ***"impleaded in compliance of Order dated"***

ii) ***"deleted in compliance of Order dated"***

iii) In case where the party is dead, subject to the order of Tribunal, names of the legal representative may be added against the deceased after filing fresh Memo of Parties as under e.g. :

"(Party) No. 5 (dead) through L.Rs.

**** 5 (a)
5 (b)
5 (c) etc.***

**** brought on record as L.Rs of Petitioner/Respondent No.....,
vide Order dated"***

This issues with the approval of the Competent Authority.



**(ARVIND KUMAR)
Dy. Registrar**

Copy to:

1. PPS to Hon'ble Chairperson, NGT
2. PS/PA to all Hon'ble Judicial and Hon'ble Expert Members, NGT
3. PA to Ld. Registrar General
4. PA to Dy. Registrar
5. Ld. Registrars of all Zonal Benches for information and compliance.
6. Ld. Assistant Registrar, PB
7. Filing Section/Admin Section/General Admn. Section, NGT(PB)
8. Consultant (Judicial)
9. Court Master Court No. 1 and 2
10. Secretary, NGT Bar Association
11. Computer Section for uploading in Website for public information
12. Notice Board
13. Guard File